

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 401(ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

**NAME OF THE COMPANY: Aude Priya Donatelle Wacziarg EP Engel &
Anr. Vs Neemrana Hotels Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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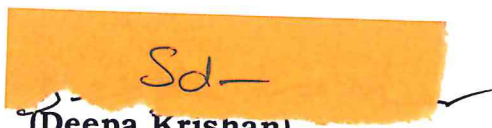
For the Petitioner: Mr. Jayant Mehta, Mr. Ashish Dholakia, Ms. Nidhi Parashar, Mr. Rohan Chawla, Mr. Sajal and Mr. Saarthak Khanna, Advocates

For the Respondent: Mr. P. V. Kapur, Sr. Advocate, Mr. Pawan Sharma, Mr. Sidharth Aggarwal, Ms. Divya Bhalla and Mr. Anuj Shah, Advocates

ORDER

A request for adjournment is made by the Respondent

To come up for further consideration on 30th January, 2018 at the end of the Board.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)